NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: O A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for

Priyadardini. N Shwetha Vasudevan

Keerthi.

ORDER

Ms N Priyadarshini, counsel for petitioner present and prayed time for submitting final arguments. Time extended at request. Put up on $\underline{02.03.2017}$ at 10.30 A.M.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)